

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3468
ANSWERED ON 24TH MARCH, 2022**

UPGRADATION OF STATE HIGHWAYS

3468. SHRIMATI GOMATI SAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to upgrade several State Highways in the country including Chhattisgarh;**
- (b) if so, the details thereof, State-wise;**
- (c) the details of National Highways constructed by the Government during the last three years and the current year, State/UT-wise; and**
- (d) the funds allocated and utilised for this purpose during the said period?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs) etc., including from the State of Chhattisgarh, for declaration / upgradation of State roads, including State Highways (SHs), as new National Highways (NHs). The Ministry considers declaration of some State roads, including SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.**

(b) State/UT-wise details of State Roads, including SHs, converted to NHs during the last three years and the current year are placed at Annexure-I.

(c) State/UT-wise details of NHs constructed during the last three years and the current year are placed at Annexure-II.

(d) State/UT/Agency - wise details of funds allocated and expenditure incurred for development of NHs during each of the last three years and the current year are placed at Annexure-III.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 3468 ANSWERED ON 24.03.2022 ASKED BY SHRIMATI GOMATI SAI REGARDING UPGRADATION OF STATE HIGHWAYS**

State/UT-wise details of State Roads, including SHs, converted to NHs during the last three years and the current year:-

Sl. No.	State/U.T.	2018-19	2019-20	2020-21	Length in km
					2021-22 (Upto Feb, 2022)
1	Andhra Pradesh	501**		846	447
2	Assam			97	71
3	Bihar	481		414	169
4	Chhattisgarh	15		15	
5	Delhi	87			
6	Goa			6	
7	Gujarat	585	265	844	141
8	Haryana	378		71	23
9	Jammu & Kashmir [^]	57			55
10	Jharkhand	674		26	37
11	Karnataka	132		92	229
12	Ladakh			80*	
13	Madhya Pradesh	553		178	121
14	Maharashtra		174	265	122
15	Manipur			90	
16	Nagaland				123
17	Odisha	330		136	
18	Puducherry			37*	
19	Punjab	5	50	775	6
20	Rajasthan	1426		8	127
21	Sikkim			246	
22	Tamil Nadu			117	
23	Telangana			469	661
24	Uttar Pradesh	360		94	414
25	Uttarakhand			475	220
26	West Bengal	590			9.4
27	Dadra & Nagar Haveli		6		

[^] - erstwhile Jammu & Kashmir before re-organisation
* - Length modified due to realignment, etc.
** - It includes 384 km length of NH 544F notified as Amravati – Anantpuram Expressway for which consent of State Government for sharing the LA cost is awaited.

ANNEXURE-II**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3468 ANSWERED ON 24.03.2022 ASKED BY SHRIMATI GOMATI SAI REGARDING UPGRADATION OF STATE HIGHWAYS****State/UT-wise details of NHs constructed during the last three years and the current year:-**

Sl. No.	Name of the State / Union Territory	Length (in km)			
		2018-19	2019-20	2020-21	2021-22 (upto Feb, 2022)
1	Andhra Pradesh	437.53	586.81	515.28	279.89
2	Arunachal Pradesh	156.81	94.4	135.052	163.76
3	Assam	323.45	246.7	566.923	268.044
4	Bihar	332.9	196.56	690.63	393.191
5	Chandigarh	0	0	0	0
6	Chhattisgarh	397.25	197.98	246.57	287.55
7	Delhi	42.19	38.41	20.37	1.5
8	D & NH	0	0	2.5	0
9	Goa	11.08	30.42	49.3	57.76
10	Gujarat	302.76	292	361.31	181.25
11	Haryana	226	219.84	406.03	238.64
12	Himachal Pradesh	157.3	76.09	89.04	138.86
13	Jammu & Kashmir	94.5	46.04	234.386	215.3
14	Jharkhand	287.12	297.71	357.61	225.09
15	Karnataka	778.66	499.85	425.405	278.12
16	Kerala	120.51	186.4	344.39	54.88
17	Laddakh	0	3.75	7.42	0
18	Madhya Pradesh	828.63	713.62	876.51	535.02
19	Maharashtra	2292.65	2422.36	2870.12	1226.33
20	Manipur	318.44	304.16	224.27	164.415
21	Meghalaya	12.64	0	35.615	17.46
22	Mizoram	58.71	42.23	168.544	202.69
23	Nagaland	34.5	68	197.27	214.35
24	Odisha	533.85	440.69	683.28	423.47
25	Puducherry	12.16	2.5	7	0
26	Punjab	208.82	343.65	188.33	112.2
27	Rajasthan	728.3	1018.12	825.25	606.65
28	Sikkim	83.36	29.277	39.323	40.33
29	Tamil Nadu	356.16	204.48	447.04	356.05
30	Telangana	370.252	340.35	226.743	189.29
31	Tripura	41	4.74	78.323	139.35
32	Uttar Pradesh	881.6	694.38	917.22	529.78
33	Uttarakhand	237.34	356.56	577.203	326.89
34	West Bengal	127.41	173.91	399.5225	142.005
35	A & N Islands	61	64.94	113.236	35.155

ANNEXURE-III**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 3468 ANSWERED ON 24.03.2022 ASKED BY SHRIMATI GOMATI SAI REGARDING UPGRADATION OF STATE HIGHWAYS**

State/UT/Agency - wise details of funds allocated and expenditure incurred for development of NHs during each of the last three years and the current year:-

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
1	Andhra Pradesh	2,260	2,054	1,809	2,011	1,846	1,922	2,116	1,793
2	Arunachal Pradesh	90	89	81	81	142	150	310	221
3	Assam	414	421	430	428	420	420	350	309
4	Bihar	1,598	1,554	1,899	1,553	2,082	2,170	2,542	2,156
5	Chhattisgarh	1,831	1,342	709	697	683	791	648	577
6	Goa	940	973	1,004	976	1,062	726	643	543
7	Gujarat	392	390	545	719	730	828	800	735
8	Haryana	330	375	105	108	160	143	110	82
9	Himachal Pradesh	351	328	160	99	176	182	722	608
11	Jharkhand	320	320	163	182	330	301	350	279
12	Karnataka	1,630	1,561	1,361	1,293	1,210	1,224	1,079	854
13	Kerala	280	301	294	327	470	525	331	254
14	Madhya Pradesh	1,665	1,887	2,279	2,535	1,750	1,958	1,306	1,121
15	Maharashtra	7,051	7,445	10,341	10,998	9,849	9,226	6,099	5,281
16	Manipur	260	260	397	392	147	145	130	99
17	Meghalaya	71	58	35	20	17	19	60	36
18	Mizoram	80	80	85	85	91	89	125	112
19	Nagaland	200	200	445	414	355	308	364	311
20	Odisha	790	774	451	462	601	676	755	635
21	Punjab	786	808	883	1,020	820	675	528	429
22	Rajasthan	1,296	1,290	1,124	1,062	842	911	836	704
23	Sikkim	1	0	0	0	5	4	42	36
24	Tamil Nadu	870	884	530	423	716	618	1,200	1,010
25	Telangana	1,220	1,213	1,515	1,494	1,000	1,015	970	737
26	Tripura	50	50	65	62	105	100	125	109
27	Uttar Pradesh	2,040	1,996	1,838	1,765	1,715	1,798	958	813
28	Uttarakhand	1,000	1,011	964	1,044	960	1,039	679	579
29	West Bengal	991	980	806	792	713	751	593	441
30	A&N Islands			0	0	1	0	1	0
31	Chandigarh	2	1	5	0	1	0	1	0
32	Dadar & Nagar Haveli	2	0	12	0	25	43	32	26
33	Daman & Diu			8	0				
34	Delhi	3	0	83	62	92	50	98	56

Amount in Rs. crore									
Sl. No.	States/UTs/Schemes/Agency	2018-19		2019-20		2020-21		2021-22 (Till 28.02.2022)	
		Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.	Alloc.	Expd.
35	Jammu & Kashmir	45	44	50	26	70	52	90	59
36	Ladakh			0	0	20	17	11	0
36	Puducherry	30	13	2	1	21	19	3	1
37	Other projects under NH(O) / First come first served	-	-	1,513	#	-303*	#	0	0
38	National Highways Authority of India (NHAI)- Cess \$	11,569	11,569	11,091	11,091	23,850	23,850	36,010	36,010
39	NHAI- Toll \$	9,570	9,570	10,600	10,600	11,500	11,500	12,670	12,670
40	NHAI- NH(O) \$	0	0	1,000	1,000	2,833	2,833	16,242	16,242
41	NHAI-TOT \$	9,682	9,682	10,000	5,000	10,250	7,262	13,000	0
42	National Highways & Infrastructure Development Corporation Ltd. (NHIDCL) under NH(O)\$	1,000	1,000	2,165	2,165	6,568	6,568	7,079	7,079
43	Border Roads Organization (BRO)\$	135	135	356	354	502	500	385	263
44	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package\$	5,610	5,345	3,680	3,592	4,540	4,513	4,825	4,426
45	Special Programme for development of Roads In Left Wing Extremism affected Area (LWE) including Development of Vijayawada-Ranchi Road	905	552	475	409	425	378	332	309
46	Externally Aided Projects - Head Quarters, NHAI, NHIDCL \$	222	219	1,242	1,242	1,905	1,905	3,151	3,151
47	Bharatmala BRO, NHIDCL\$							911	909
48	Development of Ropeways							5	5
49	IEBR / Borrowings by NHAI	62,000	61,217	75,000	74,988	65,000	65,036	65,000	60,372
50	SPV						9,731	7,006	7,006
51	InVIT							7,350	7,350

Alloc. – Allocation; Expd. - Expenditure

Authorizations were made to incur expenditure on purely “First Come First Serve” basis subject to the condition that total overall expenditure does not exceed total allocation made during that Financial Year to ensure that there are least surrender of funds. Therefore, expenditure for some States have been more than the allocation made during that Financial Year.

*- Negative allocation is reflected as funds were re-appropriated from NHDP-IV (State PWD) to NHAI. However the State/UT wise allocation was not reduced.

#- Expenditure included in State/UT wise

\$- State/UT wise allocations not made

Allocation of PR/IRQP is not included in the above statement. PR/IRQP is funded from NH(O) from 2021-22.
